

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.2552
ANSWERED ON 10.08.2026

MANPOWER POSITION UNDER THE MINISTRY

2552 SHRI A. A. RAHIM:

Will the Minister of **POWER** be pleased to state:

- (a) the sanctioned strength and the number of persons in position in the Ministry and its CPSEs, organisation-wise, as on date;
- (b) the number of appointments made against sanctioned posts during the last four years, year-wise and organisation-wise;
- (c) whether Government has conducted any manpower assessment to determine the adequacy of staffing for operation and maintenance of power infrastructure, and if so, the details thereof; and
- (d) the steps taken to address manpower shortages in the Ministry and its CPSEs?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

- (a) The sanctioned strength and the number of persons in position in the Ministry and its CPSEs, organisation-wise, as on 31.07.2026, is as below:

Organisation		Sanctioned Strength	In position
1.	Ministry of Power	645	444
PUBLIC SECTOR UNDERTAKINGS			
2.	NTPC Ltd.	18632	18571
3.	POWERGRID	10311	9670
4.	PFC Ltd.	672	605
5.	REC Ltd.	825	584
6.	NHPC Ltd.	5736	4673
7.	NEEPCO	1231	1256
8.	Grid Controller of India Limited	650	641
9.	SJVN Ltd.	2704	1654
10.	THDC India Ltd.	1772	1541

(b) : The number of appointments made against sanctioned posts during the last four years, year-wise and organisation-wise is as follows:

Organisation		2022	2023	2024	2025
1.	Ministry of Power	10	63	29	28
PUBLIC SECTOR UNDERTAKINGS					
2.	NTPC Ltd.	1126	1448	1489	1215
3.	POWERGRID	323	397	1063	1157
4.	PFC Ltd.	13	57	34	74
5.	REC Ltd.	8	146	95	37
6.	NHPC Ltd.	190	507	186	293
7.	NEEPCO	0	14	11	95
8.	Grid Controller of India Limited	57	51	03	35
9.	SJVN Ltd.	275	351	189	0
10.	THDC India Ltd.	25	287	135	77

(c) & (d) : CPSEs under the Ministry of Power conduct periodic manpower assessments to ensure adequacy of staffing in line with their operational requirements and business portfolio. Manpower shortages in the Ministry and its CPSEs are addressed through regular recruitment in accordance with sanctioned strength, approved manpower plans and applicable Recruitment Rules and Reservation Policy.
